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THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 5.11.2018

PROCEEDINGS

High Court Establishment-appointment of Sri.K.Haripal, Registrar(Subordinate Judiciary) as the Registrar General, High Court- orders issued.

- Read:- 1. High Court Proceedings No. A5-21648/2015(1) of even date.  
2. High Court Proceedings No. A5-21648/2015(4) of even date.  
3. High Court Proceedings No. A5-21648/2015(1) dated 1.1.2018.

ORDER No. A5- 21648 / 2015 (3)

Sri.K. Haripal, Super Time Scale District Judge on deputation as Registrar (Subordinate Judiciary), High Court is appointed as the Registrar General, High Court w.e.f. the forenoon of 5.11.2018. He will continue to hold the additional charge of Registrar (Subordinate Judiciary), High Court till Sri.P.G.Ajithkumar, Additional Director, Kerala Judicial Academy, who has been appointed as Registrar (Subordinate Judiciary) as per High Court Proceedings read (2) above takes charge. He is eligible for special pay at the rate of Rs.3750/- for extra administrative work, compensatory allowance at the rate of Rs.1500/- and Special allowance at the rate of Rs.1000/- per month.

(By Order)

*Jayasree N*

N. Jayasree  
Registrar (Judicial)

To

- The Officers concerned.  
The Additional Chief Secretary to Government, Home (C) Department,  
Government Secretariat, Thiruvananthapuram (with C/L).  
The Accountant General (A&E), Kerala, Thiruvananthapuram  
The Accountant General (Audit), Kerala, Thiruvananthapuram  
The Accountant General (A&E), Kerala, Branch Office, Ernakulam,  
Kaloor, Kochi-17.  
The Sub Treasury Officer, Ernakulam.  
The Manager, State Bank of India, Treasury Branch, Ernakulam  
The Director of Public Relations, Thiruvananthapuram (with C/L)  
All District Judges  
The Additional Director, Kerala Judicial Academy, Athani (He shall bring the  
matter to the notice of the Director (Academics), KJA)  
The Deputy Director of Kerala Judicial Academy, Athani.  
The Assistant Director of Kerala Judicial Academy, Athani.  
All Chief Judicial Magistrates  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.

(p.t.o.)

The Finance Officer, High Court  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Additional Personal Assistant to the Chief Justice, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
Additional Registrar(General Administration), High court  
The Assistant Engineer, High Court  
The Civil Sergeant, High Court.  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court.  
All Sections, High Court.  
The B & D Sections, High Court.  
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.  
~~The IT Section, High Court (For publishing in the High Court website)~~  
The Administrative Records Section, High Court.  
The File/Stock File.

**Copy submitted to:-**

**The Honourable Judges**